Name of the Corporate Debtor: DNYANYOGI SHRI SHIVKUMAR SWAMIJI SUGARS LIMITED; Date of Commencement of CIRP: 07-03-2022; List of Creditors as on: 28-03-2022; Name of IP: PAVITRA VYAS; Process Number: 1; Last 5 digitof registration number: 13844

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	3	906181909	3	906181909	50.49			906181909	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	9	348760117	9	348760117	19.43			348760117	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)									NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)									NA
5	Operational creditors (Workmen)									NA
6	Operational creditors (Employees)	2	26863525	2	26863525	1.50			26863525	Annexure 6
7	Operational creditors (Government Dues)	5	273522772	5	273522772	15.24			273522772	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	20	239333934	20	239333934	13.34		10917293.00	225097123	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)									NA
Total		39	1794662257	39	1794662257	100.00		10917293	1780425446	